

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 82/55(3)/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2019**

Name of the Company: NCM-Shoava Engineers Pvt. Ltd.

Section of the Companies Act: Section 55(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ABHIJEET GATHRAJ i/b Md. Arkam Shaikh	ADVOCATE	APPLICANT	<i>Abhijeet Gathraj</i>
2.				

ORDER

Advocate Mr. Abhijeet Gathraj i/b Advocate Mr. Md. Arkam G. Shaikh is present for the Petitioner.

Ld. Lawyer Mr. Mr. Abhijeet Gathraj requested for some time on behalf of learned Advocate Mr. Mojhamed Arkam G. Shaikh (conducting lawyer).

The Prayer is allowed.

List the matter on 28.02.2019

Manorama
**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Harihar Prakash Chaturvedi
**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 8th January, 2019.